

Surplus land with BBMB in Punjab

2636. SHRI AVINASH RAI KHANNA: Will the Minister of POWER be pleased to state:

(a) how much surplus land is lying vacant in Nangal, Talwara, Punjab with Bhakra Beas Management Board (BBMB) and the details thereof;

(b) how much land is under illegal occupation of other in both the towns and the details thereof;

(c) whether Government is planning to hand over this surplus land to the State Government or the public from whom the land was acquired; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No surplus land pertaining to Bhakra Beas Management Board (BBMB) is lying vacant in Nangal. However, an area of 277.91 acres of BBMB land is lying surplus in Talwara as per the following details:

Sl. No.	Name of Village	Area in acre
1.	Dohar	20.54
2.	Bhera	33.19
3.	Talwara	152.85
4.	Ram Nangal	32.37
5.	Fatehpur	8.79
6.	Changerwan	30.17
TOTAL		277.91

(b) An area of 10.31 acres of BBMB land in Nangal and 220.28 acres in Talwara is under illegal occupation mainly on account of unauthorized cultivation, construction of unauthorized structures, etc.

(c) and (d) At present, there is no proposal to hand over any land to the State Government.